

Disinvestment of AIESL along with Air India

2414. SHRI KANAKAMEDALA RAVINDRA KUMAR Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government's disinvestment plan conceived for Air India also includes selling of Air India Engineering Services Ltd. (AIESL) which is offering maintenance services as Third Party service to private airlines;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) The Government remains committed to the disinvestment of Air India. In this regard, the Air India Specific Alternative Mechanism (AISAM) has decided to separately decide the contours of the mode of disposal of the subsidiaries viz. Air India Engineering Services Limited (AIESL), Air India Air Transport Services Limited (AIATSL) and Airline Allied Services Limited (AASL).

Progress on regional air-connectivity under UDAN scheme

2415. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that one of the flagship programmes of providing regional air connectivity under Round-I and II has not taken off as successfully as was expected;

(b) if so, what are the problems in successful operation of UDAN Scheme;

(c) what remedial measures Government has so far taken to sort out the issues; and

(d) which are the routes identified under UDAN not yet operational on regular basis and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (d) Airports Authority of India, the Implementing Agency has awarded 27 proposals of five airlines in 1st Round of Bidding under Regional Connectivity Scheme (RCS)-UDAN. Out of these, 22 have already commenced.

In 2nd round of bidding under RCS-UDAN, 15 Selected Airline Operators have been awarded 88 (65 with Fixed Wing and 23 with Helicopter) RCS networks